Amerare-II Name of the corporate debtor: Raghupait Construction Private Limited; Date of Commencement of CERP; 1910/2023; List of Creditors as one; January; 1901/2024 List of unoccurred financial creditors being to say does of creditors (Lumantia B)														
SL No.	Name of creditor	Details of o	claim received		List	t of unsecured financial c		ny class of creditors	(Amount in ₹)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	GOPAL KUMAR URF PANKAJ KUMAR	29.11.2023	₹ 3,000,000.00	₹ 0.00	Unsecured	0.00	0.00	No No	0.00%	0.00	0.00	0.00	₹ 3,000,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or di has been provided by suspended directors / ex
2	ANJU PANWAR	29.11.2023	₹ 1,360,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 1,360,000.00	management of the Corporate Debtor. Despite of reminders, no supporting documents has been provided by the Claimant. No information or dishas been provided by suspended directors / ex
3	ALOK PRATAP SINGH	29.11.2023	₹ 625,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 625,000.00	management of the Convenier Debot. Despite of reininders, no supporting documents has been provided by the Claimant. No information or di has been provided by suspended directors / ex management of the Convenier Debot. Despite of reininders, no supporting documents has been provided by the Claimant. No information or di has been provided by the Claimant. No information or de has been provided the Convenier Debot.
4	DEEPTI TOMAR	29.11.2023	₹ 1,000,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 1,000,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or di has been provided by suspended directors / ex
5	SANJEEV KUMAR	29.11.2023	₹ 3,100,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 3,100,000.00	management of the Corporate Debtor. Despite of reminders, no supporting documents has been provided by the Claimant. No information or d has been provided by ex management of the Corpora Debtor and also by the suspended directors of the
6	OMPAL SINGH	01.12.2023	t 4,183,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,183,000.00	0.00	0.00	0.00	Corporate debtor Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by
7	MUKESH KUMAR GOEL	01.12.2023	₹ 4,158,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,158,000.00	0.00	0.00	0.00	suscended directors / ex management of the 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suscended directors / ex management of the
8	MAYANK GOEL AND JAGRATI GOEL	02.12.2023	t 4,200,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,200,000.00	0.00	0.00	0.00	Cornomic Debtor. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the
9	ANIP & ANJU RASTOGI AND ANIL KUMAR ARORA	02.12.2023	₹ 4,903,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,903,500.00	0.00	0.00	0.00	Cornorate Debtor. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by wanted disperses. (or reconceptuate of the
10	MAHIPAL SINGH	02.12.2023	t 5,670,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 5,670,000.00	0.00	0.00	0.00	uninended disectors. / ex monocement of the. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the
11	RAMESH KUMAR	02.12.2023	₹ 10,500,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 10,500,000.00	0.00	0.00	0.00	Comorate Debtor 1. Classifed as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the
12	ASHOK GROVER	03.12.2023	e 9,240,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 9,240,000.00	0.00	0.00	0.00	Comorate Debtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors /ex management of the
13	DEVANDRA GUPTA & MANISHI GUPTA	03.12.2023	₹ 11,970,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 11,970,000.00	0.00	0.00	0.00	Commonte Dibtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information on data has been received by
14	DINESH VERMA	03.12.2023	₹ 6,065,750.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 6,065,750.00	0.00	0.00	0.00	suscended directors /cs management of the 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors /cs management of the
15	SUNITA	04.12.2023	₹ 12,700,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	t 12,700,000.00	0.00	0.00	0.00	Consortie Deblor. Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by wanted disasters. (or more consent of the
16	S.K.RATHI	04.12.2023	₹ 2,803,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	t 2,803,500.00	0.00	0.00	0.00	Cornorate Debtor. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors /ex management of the
17	KAMLESH CHANDRA RAI	04.12.2023	₹ 2,091,500.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 2,091,500.00	0.00	0.00	0.00	Consorate Debtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by
18	RAKESH GUPTA	04.12.2023	₹ 3,150,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 3,150,000.00	0.00	0.00	0.00	suspended directors / ex management of the Commonst Debtur. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by
19	SAVITRI	05.12.2023	ē 6,000,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 6,000,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Commonts Debtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by
20	PRAHBHAT AGARWAL (SON & LEGAL HEIR OF LATE SHANTI AGARWAL)	05.12.2023	₹ 5,880,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 5,880,000.00	×	0.00	0.00	suspended directors / ex management of the Communit Dichtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by
21	PRAHBHAT AGARWAL (SON & LEGAL HEIR OF LATE R.N AGARWAL)	05.12.2023	₹ 8,610,000.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 8,610,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Cornorate Debton tingent Claim in view of the pending Appeal before UR REAT. 2. No information or data has been provided by
22	NEELIMA AGARWAL	05.12.2023	t 4,810,800.00	₹0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,810,800.00	0.00	0.00	0.00	suspended directors / ex management of the Cornorate Debtor. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
	PRAHBHAT AGARWAL													2. No information or data has been provided by suspended directors? ex management of the Cornorate Deblor. 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
23	TOTAL	05.12.2023	₹ 3,137,500.00 ₹ 119,158,550.00	₹ 0.00 ₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 3,137,500.00 ₹ 110,073,550.00	0.00	0.00	0.00	No information or data has been provided by suspended directors / ex management of the Cornorate Debtor.